

Annexure – 8

Name of the corporate debtor: Ind-Barath Energies (Maharashtra) Limited ; Date of commencement of CIRP:31.05.2022 ; List of creditors as on: 08.01.2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Maharashtra State Electricity Dist Co., Ltd, MSEDCL, Nanded Circle	13-06-2022	₹ 1,02,93,647.54	₹ 1,02,93,647.54	Electricity supplier at the Biomass power Plant	Nil	Nil	No	64.54%		Nil	-		
2	Triple S Electric Powers Private Limited	14-06-2022	₹ 1,77,37,371.00		Steam Coal supplier	Nil	Nil	No	0.00%		Nil	₹ 1,77,37,371.00	Nil	No proof submitted substantiating your interest claim. Initially claim of Rs.9148738/- was provisionally, subject to review, admitted by the IRP. Upon detailed verification, it was found that the audited balance sheet of the Corporate Debtor as on 31.03.2018 does not reflect any amount payable to M/s. Triple S Electric Powers Private Limited. Furthermore, examination of the Memorandum of Understanding entered into between M/s. Triple S Electric Powers Private Limited and the Corporate Debtor clearly shows that the said entity engaged in the arrangement as an investor and not as an operational creditor. The MoU also states that the outstanding amounts were written off in accordance with the contractual stipulations, which was duly reflected by the Corporate Debtor as on 31.03.2018.
3	Rangrao Baburao Gaikwad	13-06-2022	₹ 1,02,11,851.00	₹ 56,55,158.00	Rice Husk supplier	Nil	Nil	No	35.46%		Nil	₹ 45,56,693.00	Nil	No proof submitted substantiating your right to claim interest on the dues on account of the supplies made to the Corporate Debtor. Hence, your claim as an Operational Creditor against the Corporate Debtor is rejected to the extent of interest portion i.e Rs.45,56,693/-
4	Intelligence Security Services	11-06-2022	₹ 12,81,302.00	₹ -	Security Service provider	Nil	Nil	No	0.00%		Nil	₹ 12,81,302.00	Nil	The Service contract signed between the OC and the CD is for 1.2.2017 to 30.09.17 and the 9 invoices claimed are for the period Dec'17 till Aug'18. Hence rejected the claim and sent communication 13/6/22
		Total	₹ 3,95,24,171.54	₹ 1,59,48,805.54					100.00%			₹ 2,35,75,366.00		